

this part of the construction comes under the direct supervision of the French consultants?

**Shri Lal Bahadur Shastri:** Listing has taken place, or it has been found in the case of only one, especially the "State of Andaman". The hon. Member should not think that the defect has always been that of listing in the case of other ships also; other ships have got some other defects.

#### Saving Bank Account

\*1313. **Shri Assar:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are aware that Postal Savings Account depositors do not get their amount, if they lose their Pass Books and forget their account numbers; and

(b) if so, the reasons thereof?

**The Minister of Transport and Communications (Shri Lal Bahadur Shastri):** (a) No The department invariably does its utmost to help the depositor trace his account.

(b) Does not arise.

की खातर . क्या मंत्री महोदय को पता है कि डिपॉजिटर्स के नाम एलफ़ैटिकल ऑर्डर में न होने के कारण, पासबुक खो जाने पर और अपना नम्बर भूल जाने पर डिपॉजिटर्स को पैसा मिलने में अनेक बार कठिनाई होती है और उनको उनका पैसा नहीं मिलता है ?

की खातर ब गुर शास्त्री : मैं ने इसका जवाब दिया है कि ऐसा नहीं है ।

की सिगसन सिंह : क्या कोई ऐसा प्रादेश निकला है कि किसी एक व्यक्ति का सेविंग एकाउंट हिन्दुस्तान में एक ही पोस्ट ऑफिस में रह सकता है अर्थात् इंडिया भर में अगर किसी एक जगह किसी का डिपॉजिट खुला हुआ है तो वह अन्य किसी पोस्ट ऑफिस में सेविंग डिपॉजिट नहीं खोल सकता है ?

की खातर ब गुर शास्त्री : मैं इस संभव इस का जवाब नहीं दे सकता हूँ ।

**Shri C. D. Pande:** It is found that those who deposit money in postal savings bank accounts when they go to withdraw money, experience difficulty and delay because the signatures often do not tally. Therefore, they are not really very enthusiastic, because there is so much botheration in regard to the withdrawal.

**Shri Lal Bahadur Shastri:** It is true. I have also heard complaints about the difficulty in withdrawing money from postal savings bank accounts. But we are merely the agents of the Finance Ministry, and the rules are framed by the Finance Ministry. But the hon. Member would be glad to know that this matter is being gone into. The rules are being simplified and we have appointed a special officer to look after this work.

#### Medical Officers in Himachal Pradesh and Manipur

\*1315. **Shri Y. S. Parmar:** Will the Minister of Health be pleased to state whether private practice is allowed to those Medical Officers who are doing administrative jobs or specialists jobs in Himachal Pradesh and Manipur?

**The Minister of Health (Shri Kar-markar):** In Himachal Pradesh, Medical Officers holding administrative posts, with the exception of District Medical Officers, are not allowed private practice. The Specialists except those for V.D., Leprosy and Malaria are, however, allowed private practice.

In Manipur, the Chief Medical Officer who functions as Administrative Medical Officer is allowed private practice. The Specialist Medical Officer is also allowed private practice.

It has been the general policy of the Government of India, not to encourage private practice in regard to those who are serving in the Government hospitals.

**Shri Y. S. Parmar:** Will the Government consider the desirability of disallowing private practice to those Medical Officers who are doing administrative jobs or specialists jobs both in Himachal Pradesh and Manipur?

**Shri Karmarkar:** Yes, Sir. As I said, that has been our policy, and we shall try to follow it.

**हिमाचल प्रदेश जे. ए. ए. सान**

\*१३१६. श्री अश्व मेव : क्या काय तथा इषि मंत्री यह बताने की रूपा करेंगे कि :

(क) क्या यह सच है कि हिमाचल प्रदेश के किसान अत्यधिक कटोर परिश्रम के बावजूद भी केवल इतना ही फनाज उगा सकते हैं जो केवल तीन या चार महीनों के निये पर्याप्त होता है; और

(ख) क्या यह सच है कि सरकार उनकी भाय पर कर लेती है ?

स.कार मंत्री (डा० बं० शा० बंसमुख)

(क) हिमाचल प्रदेश के कुछ भागों में, किसानों द्वारा पैदा की हुई फसल को फमले उन की सारे साल की फपनी आयश्यकताओं को पूरा नहीं कर पाती है ।

(ख) जी, नहीं ।

**Shri Anthony Pillai:** The answer may be read in English also.

**Mr. Speaker:** Yes.

**Dr. P. S. Deshmukh:** (a) In some parts of Himachal Pradesh the food crops produced by cultivators do not suffice to meet their own needs for the whole year.

(b) No, Sir.

**Community Development**

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\*1317. { **Shri B. S. Murthy:**  
**Shri Sanganna:**

Will the Minister of Community Development be pleased to state:

(a) whether universities have been requested to provide chairs for Community Development and adopt suitable curricula for teaching of the same; and

(b) if so, the reaction of the universities?

**The Minister of Community Development (Shri S. K. Dey):** (a) The Universities were only requested to include Community Development as a course of study for the degree and the Post Graduate courses.

(b) Some of the Universities, i.e. Agra, Nagpur, Utkal and Delhi, have already introduced the subject in the graduate and the post-graduate courses while some others have intimated that the matter is under consideration.

**Shri B. S. Murthy:** May I know whether any financial contribution is requested by these universities in this connection?

**Shri S. K. Dey:** We have received requests from some universities for financial assistance based presumably on some misunderstanding. We do not believe that our suggestion to them involves any extra expenditure.

**Shri B. S. Murthy:** May I know whether a note has been circulated to the universities as to what are the subjects to be taught under Community Development?

**Shri S. K. Dey:** A note is under issue.

**Shri Sanganna:** May I know whether there is a proposal for the integration of the Gramdan Movement with the Community Development Administration and whether that proposal has materialised?

**Shri S. K. Dey:** I thought that would be a totally different question, not quite connected with the universities.

**Shri Sanganna:** It has connection with the Community Development projects.

**Mr. Speaker:** Shri Sonavane.